

Commission, and the objectives and strategies are spelt out.

(c) Modernisation has necessarily to be a continuous process. However the magnitude of investment required for the next 5 years for the programme now under consideration would be approximately Rs. 220 crores.

(d) In view of (c) above, does not arise.

Establishment of Krishi Vigyan Kendra in Jhunjhunu District (Rajasthan)

250. CH. JAGDEEP DHANKHAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any plan for establishing a Krishi Vigyan Kendra in Jhunjhunu district of Rajasthan; and

(b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). Yes, Sir. Sanction has been issued to the Vice-Chancellor, Rajasthan Agricultural University, Bikaner for establishing a Krishi Vigyan Kendra at Village Buhana, Jhunjhunu on 12.10.1989.

Pakistan support to Terrorist Activities in J&K

251. PROF. SAIF-UD-DIN SOZ:
SHRI ARVIND NETAM:
SHRI DINESH SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to take up with the Pakistan Government the matter regarding their support to the terrorist activities in Jammu and Kashmir State; and

(b) if so, when and at what level?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) and (b). There have been three rounds of talks between Union Home Secretary and Interior Secretary of Pakistan on various issues including issues relating to terrorism. The next round of talks is likely to be held in near future.

[Translation]

Increase in the capacity of Almora and Pithoragarh Telephone Exchanges

252. SHRI HARISH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to increase the capacity of Almora and Pithoragarh Telephone Exchanges in U.P. during the current financial year;

(b) if so, the extent to which this capacity would be increased; and

(c) if not, the reasons for delay and the steps proposed to be taken by Government in this regard?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRI SHNAN): (a) In case of—

i) Almora: No Sir.

ii) Pithoragarh: Yes, Sir.

(b) In case of;

i) Almora: No addition.

ii) Pithoragarh 100 lines.

(c) At Almora, the exchange is of im-

ported variety and further import of this type of equipment has been dropped. Indigenous Digital Electronic Exchange system has now been developed and the existing exchange will be replaced by indigenous equipment depending upon availability.

Amendment to New Motor Vehicles Act

253. SHRI HARISH RAWAT:
SHRI MADHAVRAO SCINDIA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether his Ministry has received requests from various organisations for amending the new Motor Vehicles Act;

(b) if so, the details thereof;

(c) whether Government are contemplating to amend the Act in the light of those requests; and

(d) if so, the specific provisions proposed to be modified?

THE MINISTER FOR SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISSH-NAN): (a) Yes, Sir. Numerous requests and representations have been received.

(b) Suggestions received are given in the statement below.

(c) and (d). Government will closely examine all relevant aspects and suggestions received by the Govt. in this regard.